

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3037
ANSWERED ON:30.08.2012
REGISTRATION OF A COMPANY QUESTION
Thamaraiselvan Shri R.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government is aware that a number of companies registered are not in operation for a long time;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government against such companies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N.SINGH)

(a) to (c):- Yes, Madam. There are 1,46,316 dormant companies as on 23.08.2012. The Ministry of Corporate Affairs has launched "Fast Track Exit Mode" w.e.f. 03.07.2011 to provide an opportunity for defunct companies under section 560 of the Companies Act, 1956 for getting their names struck off from the register maintained by the Registrar of Companies.